IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal ... Applicant/Petitioner
Vs
Celebration City Projects Pvt. Ltd. ... Respondent

Order under Section 241-242.

Order delivered on 08.03.2021

CORAM:
SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

List on 22.03.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

08.03.2021
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